

श्री जयपाल शर्मा (देवगिया) प्रश्न
अध्यक्ष मुझे यह विवेक करना है कि यह
जो प्रश्न हैं वह बहुत महत्व रखता है। करीब
डेढ़ करोड़ आदमी जोकि पूर्वी जिलों में रहते
हैं यह उनका प्रश्न है। वहां पर भाज मूल-
मरी है। इस प्रश्न को यहां पर इस सदन में
पिछनी बार भी उठाया गया था लेकिन
इतना कह कर कि यह एक स्टेट सबजेक्ट
है, इसको टाल दिया गया था। जो स्टेट
गवर्नमेंट है वह पटवारी के काजजात को
ही देखती है और जो बाकयात है उनकी तरफ
कोई तकजजह नहीं दी जाती है। कांग्रेस पार्टी
के रिप्रजेंटेटिव्स ने भी इस प्रश्न को उठाया
था और कहा था कि जो मुलमरी वहां है
वह उन्न रूप धारण

Mr. Speaker. Order, order If the
State Government does not care what
can be done? The State Assembly
consists of as good representatives as
there are representatives in this
House They know what to do If
the State Government does not care
to do anything, either it is not worth
taking any care or something must be
done with the State Government
What are we to do here?

I shall now proceed with the other
work before the House

RE QUESTIONS

Shri Mohamed Imam (Chitaldrug)
Before proceeding further, I would
like to draw your attention to the
large number of questions that are
lapsing without any answer, it is
usual every day

Mr. Speaker They are not laps-
ing The answers to them are laid
on the Table All the papers
and proceedings that will be put in the
lobby before this evening will contain
the answers to these questions, whe-
ther they have been called here in the
House or not Of course, it will take
some time before they are printed
Hon Members will notice that copies
of the proceedings are kept each day
there in the lobbies

Shri Mohamed Imam: Apart from
that, we would very much like that
all these questions are put here so
that we may elicit more and more in-
formation I think that some remedy
may be thought of We know the
average number of questions we are
able to dispose of every day So, we
may have only such number of ques-
tions on the list or the rate at which
the questions are answered may be
speeded up

Mr. Speaker I am willing to hear
representations in this regard It is a
big question and I am trying to do
my bit If I do not allow supple-
mentary questions people get angry
with me if I allow supplementary
questions other questions are not
reached In between I am jostling I
shall only be too glad to get enlighten-
ment on these matters The hon
Member may kindly see me in my
chamber or he may send me a written
memorandum suggesting various
means I shall ascertain from other
Members also their views

RE PROCEEDINGS OF 15TH JULY

Shri Jaipal Singh (Ranchi West—
Reserved—Sch Tribes) May I just
point out to you that in view of the
fact that every executive action relat-
ing to this House emanates from a full
authority of the Chair, I regret I have
to request you one thing, to expunge
from yesterday's HANSARD the in-
sinnuation about victimisation which
was made by the hon Member from
Bombay City Central

Mr Speaker Yesterday some gen-
tleman posed himself to be an elected
Member and came and took the oath
When the matter arose, I think, Shri
Dange, the Leader of the Communist
Group, said that he hoped that there
would not be any victimisation of the
Watch and Ward Does the hon
Member refer to that?

Shri Jaipal Singh: Yes, Sir. It re-
flects on the Chair So, I suggest that
it may be expunged or suitably modi-
fied

Mr. Speaker: As I understand it, victimisation means that I will proceed against the Watch and Ward for having allowed this particular person. Certainly, I won't be unreasonable. He had escaped their notice. All that was sufficiently said. It was not necessary for the hon. Leader of the Communist Group to say what has been said. The Deputy Speaker said that it is very difficult. Members come in and the Watch and Ward ask questions about their identity. They get annoyed. He narrated an incident also when some Member was asked questions he was about to beat the Watch and Ward and so on. After all that, I think, it was unnecessary for the leader of the Opposition group to say, 'I hope there would not be any victimisation'. It will make the Watch and Ward to look to the Members of the Opposition to take up their cause instead of coming to me. That rather embarrasses the persons in authority. Some suggestion may be made that I should be lenient. Some other suggestion may be made that I must be careful about my Secretary and other persons. Then I cannot get on with my work.

Shri S. A. Dange (Bombay City-Central): May I say a word of explanation, Sir? There was no insinuation meant against the Chair at all. In fact, the subject-matter was raised by Sardar Hukam Singh when he brought in the reference to the Watch and Ward. I only made a request that we must pay attention to this. It was a simple affair. I never thought I was insinuating anything.

Mr. Speaker: Why should the Leader of the Opposition group say that?

Shri S. A. Dange: What is now being said by the hon. Member is worse insinuation, Sir.

Shri Jaipal Singh: The point is whether the word 'victimisation' appears or not. I have raised the point and I still move that that sentiment may be expunged from the records.

Mr. Speaker: I do not think it was intended. It was a kind of misapprehension in his mind that I will be very harsh.

Shri S. A. Dange: Not at all.

Mr. Speaker: Anyhow, hereafter, hon. Members would not suggest on the floor of the House as to how I should deal with my own servants or subordinates. It rather demoralises them and it demoralises me also. It is open to the Watch and Ward to go and complain to the leader of a group and then he may bring in an adjournment motion. I would request all hon. Members that if they want to make any suggestion or statement regarding my own subordinates, they will kindly write to me or talk to me and I shall try to be just.

There is nothing meant and I am not expunging it.

Now, we proceed to other business before the House.

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PAPERS LAID ON THE TABLE
REPORT OF THE RICE MILLING COMMITTEE AND GOVERNMENT RESOLUTION THEREON

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): Sir, I beg to lay on the Table a copy of each of the following papers:

(1) The Report of the Rice Milling Committee, 1955

(2) Government Resolution dated the 13th July, 1957 containing the decisions on the recommendations of the Rice Milling Committee

[Placed in Library. See No S-100/57]

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BUSINESS ADVISORY COMMITTEE
THIRD REPORT

Sardar Hukam Singh (Bhatinda): Sir, I beg to present the Third Report of the Business Advisory Committee.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to move